



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
2	WA/16/2022 FIXED	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR. R BORPUJARI,SC, FINANCE DEPTT.
3	WA/467/2023 CAVT. NO.12842/023, FIXED, CAVT./1284/2023	UNION OF INDIA Versus VIKRAMJEET DUTTA	MR. K GOGOI	MS U SHARMA FOR CAVEATOR
4	WA/458/2023 CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	WITH I.A.(Civil)/3745/2023 in WA/458/2023	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	PIL/66/2021 FIXED	LAKHESWAR DEORI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE

6	WA/9/2024 CAVT. NO.13632/023, FIXED, CAVT./1363/2023	BIREN BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MR D DEKA SC, N C T E MR N J KUMAR MR N ALI (R-5) SC, SEC. EDU. FOR CAVEATOR SC, DIB. UNIVERSITY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
7	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS
HEARING				
8	WA/78/2017 FIXED	MAHESH TANTI Versus THE STATE OF ASSAM and 5 ORS	MR.A S BHATTACHARJEE MRS J D KHAUND MS.S CHAKRABORTY MS B PAUL MR.S G BHATTACHARJEE	MR.M CHOUDHURY(R-6) MS.S CHUTIA(R-6) SC, ELEMENTARY EDUCATION MR.P KAKATI(R-6)
9	WA/167/2018 CAVT. NO.0499/2018 FIXED, CAVT./499/2018	THE STATE OF ASSAM AND 3 ORS Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 14 ORS	MR. D NATH ADDL. SR. GA, ASSAM	MR. T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
WITH				
10	WA/165/2018 CAVT. NO. 0499/2018	SRI RAKESH AGARWALA Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 17 ORS	MR. B GOGOI MR. B CHOUDHURY MR. T CHAKRABORTY MR P NAYAK	MR D CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR
WITH				
11	WA/166/2018	SMTI MANJULA SAIKIA BHUYAN Versus ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND 16 ORS	MR D DAS MR. R SARMAH MR. R SENSUA MR. I DAS	GA, ASSAM MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I. SC, PERSONAL DEPT. FOR CAVEATOR
12	WA/236/2018 FIXED	DR. CHHAKCHHUAK LALTHANPARA Versus DR. LAIRUATPULI HIAWNMUAL AND 9 ORS	MR. D SAIKIA MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI	MR. K N CHOUDHURY (R1) MR. J PATOWARY (R1) GA, MIZORAM
WITH				
I.A.(Civil)/3004/2018 in WA/236/2018				
13	WP(C)/2919/2018	PRAFULLA GOVINDA BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM ADVOCATE GENERAL
WITH				
14	WP(C)/283/2024	ANVEEKSHA VARMA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
15	WP(C)/5846/2018	UNION OF INDIA AND 2 ORS. Versus MINAKSHI REGON	MR. S C KEYAL MR. R K D CHOUDHURY	MR. M CHANDA MR S CHOUDHURY MR. H DAS MR A BHATTACHARYA
16	WP(C)/6967/2018	PRABHAT CHANDRA DAS AND 10 ORS. Versus THE UNION OF INDIA AND 25 ORS.	MR. M CHANDA MR. S DUTTA MR H DAS MR S CHOUDHURY MS. S NATH MR. J TIKKOM	MR. B C PATHAK (R1-R3) MR. B PATHAK (R1-R3) MR H K GOGOI (R1-R3) MR. R THADANI (R1-R3) SC, BSNL

17	WP(C)/6500/2019 FIXED	RATNADEEP DUTTA ROY Versus THE UNION OF INDIA AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR S CHAKRABORTY SC, NF RLY
18	WA/129/2021 FIXED	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
	WITH I.A.(Civil)/929/2021 in WA/129/2021	PANKAJ CHAMUAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA	SC, HEALTH
19	WA/125/2021	RAJA SARMA @ RAJA SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
	WITH WA/127/2021	JULEE SINHA @ JULEE SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH
21	WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/928/2021 in WA/130/2021	MANOJ DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
22	WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/956/2021 in WA/133/2021	ABEDUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
23	WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/958/2021 in WA/134/2021	JITUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA	SC, HEALTH
24	WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1002/2021 in WA/137/2021	SAMARJIT MALAKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
25	WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	WITH I.A.(Civil)/1008/2021 in WA/138/2021	BABITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
26	WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

	WITH I.A.(Civil)/1012/2021 in WA/139/2021	SAYEDA JURIMA AHMEDA Versus THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
27	WA/88/2023 CAVT. NO.01612/023, B/O	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR
28	WA/4/2024 CAVT. NO.13582/023, FIXED, CAVT./1358/2023, CAVT./1347/2023	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/489/2024 in WA/4/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT LTD AND 2 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
29	WITH WA/3/2024 CAVT. NO. 13472/023,	CONTAINER CORPORATION OF INDIA LTD. AND 2 ORS. Versus LADI STEEL INDUSTRIES PVT. LTD. AND ORS.	MR. U HAZARIKA MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA MS. S NEWAR DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/487/2024 in WA/3/2024	CONTAINER CORPORATION OF INDIA LTD AND 2 ORS Versus LADI STEEL INDUSTRIES PVT. LTD. AND 4 ORS.	MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	MS M HAZARIKA DY.S.G.I.
30	WA/21/2024 CAVT. NO.00812/024, FIXED, CAVT./81/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/202/2024 in WA/21/2024	AMRAN HUSSAIN LASKAR Versus MD. MUKTAR HUSSAIN AND 6 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR
31	WA/23/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR. B C DAS MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. M K HUSSAIN (R-1) MRS. S Y AHMED (R-1) MR. A D CHOUDHURY MR K U AHMED (R-1) MS. F H AHMED (R-1) MR. M ALOM (R-1) MD A RAHMAN (R-1) FOR CAVEATOR
	WITH I.A.(Civil)/208/2024 in WA/23/2024	AMRAN HUSSAIN LASKAR Versus RAIS UDDIN AHMED AND 5 ORS.	MR J ABEDIN MR. D A KAIYUM MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR. A D CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024

8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
15)	MR. O P BHATI	11-03-2024	To	07-04-2024
16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGOHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



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[For Thursday,14th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/913/2024 B/O	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
ADMISSION			
2 WP(C)/284/2022 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM AND 10 ORS	MR. DITUL DAS MR N AHMED	K BORPUJARI (R-10,5) MR D R GOGOI (R-9, R-6) MR. R K AGARWALA (R-8) SC, APSC MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. MS. S E AHMED (R-9, R-6) MR. A CHAMUAH (R-10,5) MS. D KALITA(R-8) MR. A BARUAH (R-2 & 3) MR. J SAIKIA (R-4) MR. S BORTHAKUR (R-4) MR. P K BHUYAN (R-10,5) MS. S KAKATI (R-4) MR A CHOUDHURY (R-8) MR. S D ROY (R-10,5) MS K DEKA (R-5)
3 WP(C)/4179/2022 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED	GA, ASSAM
4 WP(C)/2129/2023 FIXED	PANKAJ DIXIT Versus THE UNION OF INDIA AND 3 ORS.	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR H GUPTA DY.S.G.I.
5 WP(C)/2831/2023 FIXED	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	SC, EDU
6 WP(C)/6626/2023 FIXED	HEMADHAR CHUTIA Versus THE STATE OF ASSAM AND ANR	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, AG (A AND E) GA, ASSAM MR. R K TALUKDAR SC, GAD

7	WP(C)/753/2024 FIXED	GOPAL DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. R K D CHOUDHURY MR D K ROY MR. J BATHARISA	GA, ASSAM
ORDERS				
8	Cont.Cas(C)/701/2019 FIXED	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
WITH				
I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019				
9	Cont.Cas(C)/186/2021 FIXED	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS TAHER BARBHUIYA Versus J.B. EKKA, IAS,	MR J KALITA MR D KALITA MS. S KAUR MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. M NATH MR. A BHATTACHARJEE
10	WP(C)/5891/2023 FIXED	DR. ARUN KUMAR MAHANTA Versus THE STATE OF ASSAM AND 11 ORS.	MR P KATAKI MR S P DAS MR A ALAM MS C BORA	GA, ASSAM SC, APSC SC, APSC SC, HEALTH
HEARING				
11	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
12	WP(C)/365/2014 CAVT. NO.681/2/013 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM MR.R BARUAH MRS.V L SINGH SC, REVENUE FOR CAVEATOR
13	WP(C)/1362/2014 FIXED	UBC/102 DILIP GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. J HANDIQUE MR.N K BARUA	GA, ASSAM
14	WP(C)/7877/2017 FIXED	MANISH KUMAR SHARMA Versus THE UNION OF INDIA and 4 ORS.	MR.S BARUAH MR.S D PURAKAYATHA MR.S CHOUDHURY	MR.Y DOLOI(R- 1-5) ASSTT.S.G.I. SR. CGC
15	WP(C)/763/2018 FIXED	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
16	WP(C)/4893/2019 FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
17	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
18	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)
19	WP(C)/6560/2022 FIXED	DHARMENDRA BORO Versus THE STATE OF ASSAM AND 4 ORS.	MR S KHOUND MS. N BORAH	GA, ASSAM
20	WP(C)/1154/2023 FIXED	ABINAS BORA Versus UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL
21	WP(C)/3433/2023 FIXED	MIACHAND ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
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27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1512/2020 FIXED, WITH LCR	NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. B GOGOI MR A CHALIHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
2	WP(C)/1466/2017 FIXED, WITH LCR	SUKUR ALI and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/6403/2017 FIXED, WITH LCR	HAJERA KHATUN @ HAJERA KHATUN BEWA Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/3339/2018 FIXED, WITH LCR	MAJIRAN BIBI @ MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT. S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/3422/2018 FIXED	RASHIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SC, NRC MR. S C BISWAS MS A DAS SC, ELECTION COMMISSION.	ASSTT.S.G.I. SC, F.T
6	WP(C)/3475/2018 FIXED, WITH LCR	DIPAK MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	GA, ASSAM SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
7	WP(C)/3766/2018 FIXED, WITH LCR	ANOWAR HUSSAIN @ ANOWAR HOSSEN @ ANOWAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/8228/2018 FIXED	JUMA DAS Versus THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
9	W.P.(CrI.)/36/2023 FIXED	MINHAZ MANDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. B C DEKA MR. A RAHMAN	GA, ASSAM MR H DAS
HEARING				
10	WP(C)/308/2017 FIXED, WITH LCR	IDORJAN BIBI @ IYEDIJAN BIBI Versus THE UNION OF INDIA and 9 ORS	MR.M U MONDAL MSN NASRIN MR.A WAHAB MDI H KHAN	GA, ASSAMR-2-10 ASSTT.S.G.I.(R-1)
11	WP(C)/683/2017 FIXED, WITH LCR	DASARATH CH. DAS and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.B C DEKA MR.H DAS MS.C KHAKHLARY	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/1538/2017 WITH LCR	MOYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/1596/2017 WITH LCR	ANOWAR HOSSAIN @ ANOWAR HUSSAIN BEPARI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1613/2017 WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)
15	WP(C)/1732/2017 WITH LCR	ABU TAHER Versus THE UNION OF INDIA and 4 ORS.	MS.A DEVI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1764/2017 WITH LCR	ABDUL HALIM Versus THE UNION OF INDIA and 3 ORS.	MS.B HAZARIKA MS.S K NARGIS MR.J N ISLAM MS.N DAS	GA, ASSAM ASSTT.S.G.I.
17	WA/291/2018 FIXED	LUBI INDUSTRIES LLP Versus STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR. R BARUAH MR. J PATOWARY MR. N M DUTTA MR D J DAS MR. M PHUKAN	GA, ASSAM
18	WA/228/2023 FIXED	BIJAY PRASAD SAHU @ B P SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
15)	MR. O P BHATI	11-03-2024	To	07-04-2024

16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/434/2015 FIXED	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER,	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
2 WP(C)/460/2015 FIXED	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MR.A CHOUDHURY MS.P PATHAK	MS.N MODI(R-1 to 3) MR.S DUTTA(R-1 to 3) MR.C SHARMA(R-1 to 3) MR.SIDHANT DUTTA(R-1 to 3)
WITH 3 WP(C)/309/2015	KAMAL KUMAR DAS Versus UNITED BANK OF INDIA and 3 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MR.A CHOUDHURY MS.P PATHAK MS.B BORA	MS.N MODI(R- 1 TO 3) MR.S DUTTA(R- 1 TO 3) MR.C SHARMAR- 1 TO 3 MR.SIDHANT DUTTA(R- 1 TO 3)
4 WP(C)/3587/2023 FIXED	RUPAM CHAKRABORTY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. K K DEY MR. J K GOSWAMI (R-1,2,6) MR V K BAROOAH SC, AIDC
WITH I.A.(Civil)/2466/2023 in WP(C)/3587/2023	M/S DEKA ASSOCIATES Versus RUPAM CHAKRABORTY AND 6 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. L N DIHINGIA SC, AIDC
WITH 5 WP(C)/5721/2023	M/S BAMA GAS AGENCY Versus THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MR. P K BORAH MR. S SAHU MR A BARUAH	MR. T J MAHANTA (R-5) GA, ASSAM MR. P P DUTTA (R-5) MR. A BORUA (R-5) SC, AIDC
ORDERS			
6 Cont.Cas(C)/189/2021 FIXED	JOYDEEP BHATTACHARJEE AND 2 ORS Versus DIGANTA SAIKIA AND 10 ORS.	MR. A BHATTACHARYA PETITIONER IN PERSON MR. J BHATTACHARJEE LEGAL AID COUNSEL	MR. B J GHOSH (R-1,2,3,4) MR H RAHMAN (R-1,2,3,4) MS. B HAZARIKA (R-1,2,3,4) MR R CHAKRAVORTY MR. A K GUPTA (R9, R10) MS. L DEVI MR. M K DAS (R6) MR. R S MISHRA (R9, R10) MS R BORUAH (R6)

7	WP(C)/6919/2023 B/O	TAJ UDDIN MAJUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT
HEARING				
8	WP(C)/7017/2013 FIXED	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR. R K D CHOUDHURY MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
9	WP(C)/6015/2015	M/S. SONARIE TEA CO. PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM
WITH				
10	WP(C)/1470/2020	SONARIE TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS MR. A DAS	GA, ASSAM SC, PWD SC, REVENUE
11	WP(C)/7594/2015 FIXED	GANGOTRI TEA and INDUSTRIES P LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 3 ORS	MR. S K KEJRIWAL MRS. S KEJRIWAL	MR. B D DAS (R3) MR. A K THAKUR (R3) MR. H K SARMA (R3) MR. P N GOSWAMI MR. D NATH (R3) MR. K D SARMA (SC, APDCL, R-3
12	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
WITH				
13	WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
14	WP(C)/5951/2018	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) MRS. A GAYAN MRS. A GAYAN SC, FOREST ASSTT.S.G.I.
15	WP(C)/8276/2022 FIXED	ARJUN CHANDRA BARMAN AND 3 ORS Versus THE INDIAN OIL CORPORATION AND 16 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. U K NAIR (R- 10,13,15,16) MR. B CHAKRAVARTY (R- 14) DR. R SARMAH (R-10,16) MR. K GOGOI MR. P MAHANTA (r-11,12) MR. R B GOHAIN (r-11,12) MR. A BORO (R- 10,13,15,16) N R SURANA (R- 10,13,15,16) MS D MAHANTA MR A KHARSOHUM (r- 11,12) MS. A LALA (R-14) DY.S.G.I. SC, TRANSPORT SC, I O C

WITH
[I.A.\(Civil\)/480/2023](#)
in WP(C)/8276/2022

ARJUN CHANDRA BARMAN AND 3 ORS
Versus
THE INDIAN OIL CORPORATION AND 16
ORS

MR M Z AHMED
MS. B DUTTA
MR. A M DUTTA

DR. R SARMAH (R-10,16)
MR. K GOGOI
MR. P MAHANTA (r-11,12)
MR. R B GOHAIN (r-11,12)
MR A KHARSOHUM (r-
11,12)
DY.S.G.I.
SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
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27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1060/2024 FIXED	BASANTA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA	SC, P H E
ADMISSION				
2	WP(C)/2970/2022 FIXED	NAYANJYOTI DAS Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
3	WP(C)/5223/2022 FIXED	VIJAY KUMAR L AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM SC, FINANCE
4	WP(C)/5475/2022 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. SC, AG SC, FINANCE
5	WP(C)/5743/2022 FIXED	SABEN BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
6	WP(C)/6833/2022 FIXED	SHAKEEL AHMED Versus THE STATE OF ASSAM AND 9 ORS	MS. B BHUYAN MS. N CHOUDHURY MR A TALUKDAR MR J DAS MS. M CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/4832/2023 FIXED	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE DEPTT.
WITH				
8	WP(C)/4839/2023	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE

9	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA
10	WP(C)/6184/2023 FIXED	SWAPNA BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/6242/2023 FIXED	DEEPAK RANJAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H K DAS MR N K SARMA	GA, ASSAM SC, AG
12	WP(C)/7165/2023 FIXED	HAREN KAKATI AND 17 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. K R PATGIRI MR G SARMA MR. R K JAIN MR S DEKA	GA, ASSAM DY.S.G.I. SC, FINANCE
	WITH WP(C)/6796/2023	MANU D PRADHAN AND 13 ORS Versus UNION OF INDIA AND 3 ORS	MR. B SARMAH	GA, ASSAM DY.S.G.I. SC, FINANCE
ORDERS				
14	WP(C)/3219/2023 B/O	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
HEARING				
15	WP(C)/428/2015	RAMNATH TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
16	WP(C)/508/2015	KUSHAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.L TALUKDAR MR Z ALAM MS.M DAS MR.G DAS MR.B DAS	GA, ASSAM
17	WP(C)/683/2015	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
	WITH WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
19	WP(C)/901/2015	MD. ZAKIR HUSSAIN Versus THE ASSAM STATE ELECTRICITY BOARD and 8 ORS	MR.S SHARMA MR.P K BORDOLOI MR.S ALI MR.N N UPADHAYA	SC, A S E B(R1-7) SC, POWER GRID(R9) SC, PERSONNEL DEPT.(R8)
20	WP(C)/911/2015	JAYANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR.R PHUKAN	GA, ASSAM1-4
21	WP(C)/3715/2020 FIXED	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM MS. S SARMA, GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3377/2022 in WP(C)/3715/2020	MONMIL BORO AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE

	WITH I.A.(Civil)/3373/2022 in WP(C)/1361/2022	DUKHAHARAN RAUT Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
23	WITH WP(C)/7258/2022	SUNIL RAJAK Versus THE STATE OF ASSAM AND 4 ORS	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
24	WITH WP(C)/7381/2022	ARUN KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, G M D A SC, REVENUE
25	WITH WP(C)/7382/2022	SHAIL DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, G M D A SC, REVENUE
26	WITH WP(C)/7383/2022	HAMIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
27	WITH WP(C)/7384/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
28	WITH WP(C)/7389/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
29	WITH WP(C)/7399/2022	DINESH DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR U DAS MR. S SAIKIA MR R DHAR MD. A MATLIB MS L R DEY MS S BORO	GA, ASSAM SC, REVENUE
30	WITH WP(C)/7510/2022	JAY PRAKASH PRASAD Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
31	WITH WP(C)/7517/2022	BHUMIKA PATHAK MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
32	WITH WP(C)/7618/2022	BINOD KUMAR VERMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
33	WITH WP(C)/7622/2022	MRINAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE

34	WITH WP(C)/7698/2022	MAYA RANI BANIA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
35	WITH WP(C)/7736/2022	MANJU DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
36	WITH WP(C)/7804/2022	PRAMOD PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
37	WITH WP(C)/7815/2022	SANJAY KUMAR BHURA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
38	WITH WP(C)/7816/2022	BASANTI PANDEY Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
39	WITH WP(C)/7818/2022	KONJENBAM ANJALI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. M J BHATTACHARYYA	GA, ASSAM MD. A MATLIB SC, REVENUE
40	WITH WP(C)/7823/2022	SANKAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
41	WITH WP(C)/7831/2022	KAILASH MAHASETH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
42	WITH WP(C)/7848/2022	POTIRAM CHOUHAN AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	GA, ASSAM SC, REVENUE
43	WITH WP(C)/7858/2022	PANCHAM ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
44	WITH WP(C)/7870/2022	POTSHANGBAM KHONI CHAOBA MEETEI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA MR. N BORDOLOI	GA, ASSAM SC, REVENUE
45	WITH WP(C)/7948/2022	ILLA DAS Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
46	WITH WP(C)/7949/2022	SAKHI DEVI Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
47	WITH WP(C)/7953/2022	RAMKRISHNA SAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
48	WITH WP(C)/7970/2022	AJOY SHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, REVENUE

49	WITH WP(C)/7976/2022	SAROJ DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MD. A MATLIB	GA, ASSAM SC, REVENUE
50	WITH WP(C)/8308/2022	JAWAHAR PURBEY Versus THE STATE OF ASSAM AND 3 ORS	MR G J SAIKIA MR. K PRASAD MR S DAS	GA, ASSAM SC. REVENUE
51	WITH WP(C)/186/2023	ARUN MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
52	WITH WP(C)/221/2023	BAGEDU KEWAT Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3016/2023 in WP(C)/221/2023	BAGEDU KEWAT, Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
53	WITH WP(C)/922/2023	BAKUL GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
54	WITH WP(C)/1006/2023	SMTI. NILIMA ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
55	WITH WP(C)/5880/2023	RINKU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA	GA, ASSAM SC, REVENUE
56	WITH WP(C)/5959/2023	INDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
57	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/76/2014 FIXED, WITH LCR	MD. BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA(R - 12 - 16) MS.I GOHAIN(R - 12 - 16) SC, REVENUE
2 WP(C)/6389/2014 FIXED	DIPAK BARUAH Versus INDIAN OIL CORPORATION LTD. and 3 ORS	MR.B CHAKRABORTY MS.P MITRA MR.D HAZARIKA MR.S CHAKRABARTY	MR.M K CHOUDHURY SC, IOC
3 WP(C)/5646/2016 FIXED	JAYANTA GOGOI Versus THE UNION OF INDIA and 7 ORS	MR. S K JAIN MR. R MAZUMDAR MR. R K JAIN MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR. D K DEY SC, RAILWAY
WITH 4 WP(C)/5651/2016	SANJEEB BARLA Versus THE UNION OF INDIA and 7 ORS	MR.S K JAIN MR.R MAZUMDAR MR.R K JAIN	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR.D K DEY SC, RAILWAY
5 WP(C)/6260/2016 FIXED	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.
MOTION			
6 WP(C)/1394/2024 CAVT. NO.00922/024, FIXED, WITH CAVT. 92/2024	NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS	MR. M SARANIA MR. A I KATHAR MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	MR. S CHAUHAN GA, ASSAM MR B B NARZARY MR R DHAR SC TRIBAL AFFAIRS (PLAIN) FOR CAVEATOR
ORDER (STAY VACATING)			
7 I.A.(Civil)/3519/2023 B/O in WP(C)/6117/2023	TAIJUDDIN AHMED, Versus SAKLA M E MADRASSA,	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	MR. A ALI

WITH
[WP\(C\)/6117/2023](#)

SAKLA M E MADRASSA
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. D P CHALIHA
MR. A ALI
MR. Y ALI
S ALI

GA, ASSAM
MR. T AHMED (r-11 and
12)

ADMISSION

8 [WP\(C\)/4614/2022](#)
FIXED

UNITED BROTHERS DISTILLERIES PVT.
LTD.
Versus
THE UNION OF INDIA AND ANR.

MR. S HAZARIKA
MR. S HAZARIKA

SC, GST
ASSTT.S.G.I.

WITH
[I.A.\(Civil\)/2466/2022](#)
in [WP\(C\)/4614/2022](#)

UNITED BROTHERS DISTILLERIES PVT.
LTD. AND ANR.
Versus
THE UNION OF INDIA AND ANR.

MR. S HAZARIKA

SC, GST

9 [WP\(C\)/763/2023](#)
CAVT. NO.01202/023,
FIXED

BOARD OF DIRECTOR OF GREATER
BADARPUR PRIMARY MILK PRODUCTION
CO-OPERATIVE SOCIETY LIMITED AND
ANR
Versus
THE STATE OF ASSAM AND 3 ORS

DR. B AHMED
MR. P K ROYCHOUDHURY
(P-2)
MR. N HAQUE
MR K UDDIN
MR. A K AZAD

SC, CO OP
MR. S ROY
MR. M H LASKAR
M. HOSSAIN
FOR CAVEATOR

10 [WP\(C\)/64/2024](#)
FIXED

KRISHNA KANTA BHUYAN
Versus
THE STATE OF ASSAM AND 5 ORS

MRS. R S CHOWDHURY
MS G DAS
MR T DAS
R. CHAUHAN
MR R DAS
MS A CHOPHY

SC, P AND R.D.
GA, ASSAM
SC, HOUSING AND URBAN
AFFAIRS

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/20/2018 11 Y 7 M 29 D :WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MR MRINMOY DUTTA (AMICUS CURIAE) MS. B DEVI MR G GORLOSA	PP, ASSAM
2	CRL.A(J)/33/2018 6 Y 4 M 18 D :WITH LCR 4 FILES, P.B.-2	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
3	Crl.A./163/2018 5 Y 10 M 27 D :WITH LCR 4 FILES, P.B.-2, FIXED	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
4	CRL.A(J)/68/2019 5 Y 0 M 0 D :WITH LCR 5 FILES, P.B.-2	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/118/2019 4 Y 8 M 28 D :WITH LCR 5 FILES, P.B.-2, FIXED	RAJENDRA CHETRY Versus THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
6	Crl.A./215/2022 1 Y 8 M 9 D :WITH LCR 3 FILES, P.B.-2, OFFICE NOTE	DEBESH BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MS. S KANUNGOE MR. U CHOUDHURY	MR. K BHATTACHARJEE (R-2) MS B TALUKDAR (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./32/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, GMC
2	WITH WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./704/2024 FIXED	KALPA JYOTI BARUAH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
2 Bail Appln./742/2024	AMDADUL HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3 Bail Appln./744/2024	BINARAM BASUMATARY Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
4 Bail Appln./745/2024	NAULES KUMAR @ VIKASH Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM
5 Bail Appln./752/2024	MD. SUBHAHAN ALI @ SUBHAHSAN ALI Versus THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN N HASAN S HOQUE	PP, ASSAM
MOTION			
6 AB/652/2024	BHAITI RABIDAS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7 AB/655/2024	MADHAB DEY Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
8 AB/658/2024	AHMAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
9 AB/667/2024	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY P. GHOSH	PP, ASSAM
10 AB/671/2024	DEBAJIT CHANDA Versus THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
11 AB/677/2024	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

12	AB/679/2024	SANJAY CHOUHAN Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<u>ADMISSION</u>				
13	Crl.Pet./340/2020 WITH LCR 4 FILES(SCANNED COPY), FIXED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
14	Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
15	Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
16	Crl.Rev.P./218/2022 WITH LCR 3 FILES, FIXED	RAJESH JAIN Versus MD. SHIRAJUL HOQUE AND ANR	MR. D K KOTHARI MR. B DEKA MS P BARUAH	MR. A M AHMED P. GHOSH PP, ASSAM
17	Tr.P.(Crl.)/43/2023 WITH LCR 3 FILES, FIXED	PARTHA PRATIM BASUMATARY Versus SRIMATI SHIBANI DAS	MR. K SARMA MR. S BORUAH	M ALAMGEER MR. A ALAM MR. M ALAM
18	Crl.Rev.P./239/2023 WITH LCR 2 FILES, FIXED	ASHRAFUL ISLAM Versus SILIMA AKTAR	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI	MS. PUJA AGARWAL, LEGAL AID COUNSEL
19	Crl.Pet./403/2023 WITH LCR 1 FILE, FIXED	SONU AMSI Versus ROSILA KHOLAR	MR. R BORA MR BHARGAV DAS MR ARINDAM BARUAH	MR B P BORAH (R-1) MR P J DUTTA (R-1) MR R S RONGHANG (R-1) MR. P DEKA (R-1)
20	Crl.Pet./820/2023 B/O	ANUPJYOTI DEKA AND 3 ORS Versus CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	MR. R SARMA MS. S D SAIKIA
21	Crl.Pet./1304/2023 B/O	MD MANIK DEWAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE S YESMIN	MR. B K DAS (R-2) PP, ASSAM
22	Crl.Pet./1369/2023 WITH LCR 1 FILE, FIXED	KOBIR AHMED @ KABIR UDDIN Versus THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./427/2024 WITH OFFICE NOTE, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. S C KEYAL SC, NCB

24	Bail Appln./520/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, NCB
25	Bail Appln./584/2024 WITH OFFICE NOTE, FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
26	Bail Appln./705/2024 FIXED	RIJUL HOQUE Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
27	WITH Bail Appln./4416/2023 BA 4110/2023(D/O)	FIRDUS ALAM AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED MR. T HUSSAIN	MR. Y S MANNAN PP, ASSAM
28	Bail Appln./720/2024 FIXED	RANDHIR RAY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/3478/2023 FIXED	BHABESH DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	AB/3741/2023 FIXED	HURMUS ALI @ HURMUJ ALI AND 8 ORS. Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	MR. M U MONDAL (FOR INFORMANT) R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT) PP, ASSAM
	WITH I.A.(CrI.)/1212/2023 in AB/3741/2023	NUR UDDIN SK Versus HURMUS ALI @ HURMUJ ALI AND 8 ORS.	MR. M U MONDAL MR. M U MONDAL MR. Y ALI S ALI R KHATUN (FOR INFORMANT) A A AHMED (FOR INFORMANT) MR. A W MONDAL (FOR INFORMANT)	PP, ASSAM
31	AB/4103/2023 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
32	AB/340/2024 FIXED	RAHAMATULLA ALI Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
33	AB/605/2024 FIXED	BABUL ANSARI Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
<u>ORDERS</u>				
34	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), FIXED in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
35	CrI.Pet./376/2021 WITH LCR 1 FILE, FIXED	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
36	CrI.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM

37	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
38	Crl.A./305/2023 WITH LCR 5 FILES, FIXED	HAJI KURBAN ALI AND ANR. Versus STATE OF ASSAM AND 6 ORS.	MR. K SARMA MR. S BORUAH	MR H R A CHOUDHURY MR. A AHMED MR. Z H AHMED MR. I U CHOWDHURY PP, ASSAM
39	WITH Crl.A./280/2023	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
40	Crl.Rev.P./492/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BABU DAS Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE	PP, ASSAM
41	I.A.(Crl.)/1029/2023 WITH LCR 5 FILES, OFFICE NOTE, FIXED in Crl.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
	WITH Crl.A./397/2023	NUR ISLAM SK @ NUR ISLAM SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN	PP, ASSAM
HEARING				
42	Crl.Rev.P./273/2018 PART-HEARD, LCR 4 FILES, FIXED	GOPESH DEBNATH Versus MANABENDRA NARAYAN DHAR AND ANR	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS MR. R HUSSAIN	MR. D CHAKRABARTY (R1) PP, ASSAM MS. M CHAKRABORTY (R1)
	WITH I.A.(Crl.)/126/2019 in Crl.Rev.P./273/2018	MANABENDRA NARAYAN DHAR Versus GOPESH DEBNATH AND ANR	MR D CHAKRABORTY MS. M CHAKRABORTY	MR. R HUSSAIN MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS PP, ASSAM MR. N ALAM
43	Crl.Rev.P./240/2018 FIXED	AKTAB ALI @ BENTI Versus HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
44	Crl.Pet./51/2020 WITH LCR 5 FILES (SCANNED COPY), FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
45	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
46	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
47	Crl.Rev.P./190/2022 WITH LCR 2 FILES, FIXED	BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM
48	Crl.A./293/2022 WITH LCR 3 FILES, FIXED	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/704/2022 in Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

49	I.A.(CrI.)/164/2023 1 Y 1 M 25 D :(AT 2:00 PM), LCR 5 FILES AND PAPERBOOK, FIXED in CrI.A./76/2023 WITH CrI.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
50	CrI.Pet./880/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJU ALI Versus THE STATE OF ASSAM DIDARUL ISLAM @ DEDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. S SAIKIA (R-2) PP, ASSAM MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
15)	MR. O P BHATI	11-03-2024	To	07-04-2024
16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
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24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MR K K MAHANTA (Sr. Advocate) MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
2	WP(C)/4647/2019 FIXED	ON THE DEATH OF ANIRBAN ROY Versus THE STATE BANK OF INDIA ANAD 4 ORS.	MR G J SHARMA DR. J L SARKAR	MR S S SHARMA MS L SHARMA MS J SARMAH MR. B J MUKHERJEE ASSTT.S.G.I.
3	WP(C)/1190/2020 FIXED	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
4	WP(C)/5362/2020 B/O	SUSMITA BORAH AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
5	WP(C)/477/2021 FIXED	MALLABIKA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	DR. B AHMED (r-5) GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY (r-5)
6	WITH WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM MR. M DUTTA MR. M A CHOUDHURY
7	WP(C)/4319/2021 FIXED	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM
8	WITH WP(C)/3565/2023	SHANTANU DHAR Versus THE STATE OF ASSAM AND 7 ORS	MR G BAISHYA MD. A HASSAN MS. P DAS	GA, ASSAM MR D K DAS (r-7) MR H BETALA (r-7) MR C KUMAR (r-7) SC, WPT AND BC SC, TAXES

9	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	MR. T J MAHANTA (r-8) GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) MR S J SHAMIM (r-8) SC, REVENUE
HEARING				
10	WP(C)/6596/2014 FIXED	NO.8752543 NK/GD MANIK DAIMARY Versus THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.
11	WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K GOSWAMI MR.B P BORAH MRB TAID MR.P J DUTTA	MR.H R A CHOUDHURY(R- 5&6) MR. U K NAIR (r-5) MS.E YASMIN(R-5&6) MS S DAS (r-5) SC, TRANSPORT SC, WPT AND BC (R-7) SC, IWT
	WITH I.A.(Civil)/1966/2023 in WP(C)/64/2015	BIJOY KR. DAS and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS		SC, TRANSPORT
12	WP(C)/179/2015	KHAGENDRA BATHARI Versus THE STATE OF ASSAM AND 7 ORS	MR. D C K HAZARIKA MS. J KALITA MS. P DEVI	SC, AG MR. S K MEDHI (R-3) MR. B GOGOI MR. H BURAGOHAIN MR. D NATH (SC, PWD) MR. H TALUKDAR SC, FINANCE SC, A S T C
13	WP(C)/241/2015	UPEN RONGPI and 3 ORS Versus THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	
14	WP(C)/2684/2015 FIXED	NARESH KUMAR UPADHYAYA Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
15	WP(C)/4633/2018 B/O	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARJEE MR. J SARMAH	GA, ASSAM MR H K DAS (SC, GAUHATI HIGH COURT)
	WITH I.A.(Civil)/2252/2019 in WP(C)/4633/2018	GHATFUL BANIA AND 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM
16	WP(C)/6702/2018 FIXED	SIDDHARTHA BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MS R B DEB MR. K K BHATTACHARYYA	GA, ASSAM MR B GOGOI (R4 & 5) SC, HEALTH
17	WP(C)/6276/2019	PRATAP CHANDRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM SC, AG SC, GHC SC, FINANCE
18	WP(C)/2452/2020	BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR	GA, ASSAM
19	WP(C)/677/2021 FIXED	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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15)	MR. O P BHATI	11-03-2024	To	07-04-2024
16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
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27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,14th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
1	RSA/19/2024 CAVT. NO.13942/023, FIXED WITH I.A.(Civil)/304/2024 in RSA/19/2024	AMAL CHUTIA AND ANR Versus SMTI KANTA DEVI AGARWAL	MR. A DHAR MR. A DHAR MD F FARIDI
	AMAL CHUTIA AND ANR Versus SMTI KANTA DEVI AGARWAL	MR. A DHAR MR. A DHAR MD F FARIDI	MR. SAILENDRA DEKA MR JITENDRA DAS FOR CAVEATOR
<u>ORDERS</u>			
2	Review.Pet./132/2022 in WP(C)/7263/2015 (D/O), FIXED	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN
3	RERA APPEAL/4/2023 CAVT. NO.06812/023, WITH LCR, FIXED WITH I.A.(Civil)/2485/2023 in RERA APPEAL/4/2023	SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS.	MR R K MOUR MR A SARMA
	SAGAR SAIKIA Versus BABITA PATOWARY AND 2 ORS.	MR R K MOUR MR A SARMA	MR. S K TALUKDAR
4	I.A.(Civil)/3133/2023 FIXED in RSA/31/2023 WITH RSA/31/2023	MUSTAFA SHAHIDUL ISLAM, Versus MUSSTT. MANJULA HOQUE ISLAM,	MR. K R BOROOAH
	MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR K K MAHANTA (Sr. Advocate) (r-1) MR. K M MAHANTA MS N BEGUM (r-1) MR S GAUTAM (r-1) M R Sharma (r-1)
	MUSTAFA SHAHIDUL ISLAM Versus MUSSTT. MANJULA HOQUE ISLAM AND ANR.	MR P K KALITA MR. K R BOROOAH	MR P DAS (r-2) GUNJAN DAS (r-2)

HEARING

5	RSA/151/2006 WITH MC 3615/2006, WITH LCR	ON THE DEATH OF KAMALESWAR DEB HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF KALYANBRATA DEB HIS LEGAL HEIRS AND ORS	MR.A B CHOUDHURY MR. A C SARMA MR I RAFIQUE MRSS A CHOUDHURY MRSS A CHOUDHURY MR. B HALDAR MR.M A CHOUDHURY MR. M K SHARMA MR G BHARADWAJ MR H HOQUE MR.S A CHOUDHURY	GA, ASSAM MR.S K MEDHI MS.M AHMED
6	RSA/124/2013 WITH LCR	ON THE DEATH OF KRISHNA LAL DAS, HIS LEGAL REPRESENTATIVE NAMELY SANJAY DAS AND ORS Versus LAKHI MAHATO AND ORS	MRG P BHOWMIK	MR.S BANIK MR.S S ROY MR. SAILENDRA DEKA MR. A K GUPTA (r-2) MR. B SARMA MR. R S MISHRA (r-2) MS. J BORO MR J DAS
7	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
8	RSA/370/2017 WITH LCR	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
	WITH I.A.(Civil)/147/2020 in RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and ORS	MS. R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR D. CHAKRABORTY
	WITH I.A.(Civil)/750/2021 in RSA/370/2017	RINKU DAS Versus ON THE DEATH OF LATE KALI PRADASH SEAL HIS LEGAL HEIRS AND 7 ORS.	MS. R CHOUDHURY MR. A M AHMED MS S S ZIA	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MR S CHOUDHURY
9	CRP/85/2018 WITH LCR	NIPAN GOSWAMI Versus ON THE DEATH OF PRAFULLA DEKA HIS LEGAL HEIRS	MR Z MUKIT MR. A SATTAR MR H K BARUAH MR P C MAZUMDAR	MR. R ALI (R1-R3)
10	RSA/248/2018 WITH LCR	ABDUL GAFUR Versus GOVERNING BODY UDALI JUNIOR COLLEGE AND 14 ORS	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	I HASIEB (R2, R4-R11) MR. H RAHMAN (R2, R4- R11) MR A N AHMED (R12, R13, R14, R15) MR. P P DUTTA (R2, R4- R11)
11	CRP/88/2019 WITH LCR	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
12	RSA/39/2020 CAVT. NO.1269/2019	MIRA DEKA KAKATI AND 2 ORS. Versus ON THE DEATH OF JADAV CHANDRA ROY MEDHI HIS LEGAL HEIRS SRI UTPAL JYOTI CHANDRA ROY MEDHI AND ORS	MR P K KALITA MR. N DAS MR. R SARMAH MR. K R BOROOAH	MR B K SARMA MS P SARMA FOR CAVEATOR
13	WITH RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	
	WITH I.A.(Civil)/1853/2020 in RSA/108/2020	SMTI. BHARATI BORO AND 2 ORS. Versus JADAV CHANDRA ROY MEDHI AND 14 ORS	MR. S P ROY MS. N RAI	

14	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
	WITH I.A.(Civil)/2210/2021 in RFA/13/2021	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	
15	RSA/94/2021 WITH LCR	LEGAL HEIRS OF AINUDDIN SK. KOBBAT ALI AND 6 ORS Versus LEGAL HEIRS OF LATE KASER UDDIN, SAHAD ALI AND 12 ORS	MS. R CHOUDHURY MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MS S S ZIA MR D. CHAKRABORTY	MR. M A SHEIKH
16	CRP(IO)/302/2023 B/O	TOP RAM BORAH AND 3 ORS Versus ON THE DEATH OF GUNAAM BORA, S/O LATE GURA BORA, HIS LEGAL HEIRS, ANIL BORA AND 4 ORS.	ALHAJJ I UDDIN M ALAMGEER MR A ALAM MR R HOQUE	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
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16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
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25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,14th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MALASRI NANDI****COURT NO: 18****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./741/2024	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	
2 Bail Appln./746/2024	GOURAV KUMAR SINGH @ GAURAV KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
3 Bail Appln./747/2024	FAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED MS P KAKATI	PP, ASSAM
4 Bail Appln./748/2024	SONU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<u>MOTION</u>			
5 Crl.Rev.P./91/2024	SRI JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR	
6 Crl.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	PP, ASSAM MR. G A HASSAN
7 AB/669/2024	MONOWAR HUSSAIN Versus UNION OF INDIA	MR M RANA MR M.HOQUE	SC, CUSTOMS
8 AB/673/2024	MIRZANUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
9 AB/675/2024	SAILEN BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR D K ROY	PP, ASSAM
<u>ADMISSION</u>			
10 Crl.Pet./931/2019 WITH LCR 5 FILES(SCANNED COPY), FIXED	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM

11	Crl.Pet./132/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	JOYDEEP GOGOI Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN	MR P C SARMA (r-2) MR. T DEURI (r-2) PP, ASSAM
12	Crl.Pet./548/2023 WITH LCR 3 FILES, B/O	RINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	MR. M K CHOUDHURY MRS. S GOSWAMI PP, ASSAM
	WITH I.A.(Crl.)/617/2023 in Crl.Pet./548/2023	RINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	PP, ASSAM
	WITH I.A.(Crl.)/618/2023 in Crl.Pet./548/2023	RINA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	PP, ASSAM
13	Crl.Pet./709/2023 B/O	PARASH AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. J HUSSAIN (R-2) MR. D K RAJAK (R-2) PP, ASSAM
14	Crl.Pet./745/2023 B/O	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
15	Crl.Pet./52/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	UBAIDUR RAHMAN @ UBaidul HOQUE AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
16	Crl.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
17	Crl.Pet./130/2024 FIXED	SASHANKA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./2610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROSTAM ALI @ JAHIR ALI AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
19	Bail Appln./4485/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	Bail Appln./4521/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUJAL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
21	Bail Appln./240/2024 WITH CASE RECORD(SCANNED COPY), FIXED	S. KAPANI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
22	Bail Appln./300/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOINUL CHOUDHURY @ MRINAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	PP, ASSAM
23	Bail Appln./303/2024 FIXED	HASIBAR RAHMAN Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM
24	Bail Appln./374/2024 FIXED	FAIJUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
	WITH Bail Appln./4691/2023	HIRANYA THAKURIA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	PP, ASSAM
26	Bail Appln./509/2024 FIXED	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI

27	Bail Appln./523/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RISHI KUMAR AND ANR Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
28	Bail Appln./585/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RANJIT PEGU Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR	SC, FOREST
29	Bail Appln./599/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
30	Bail Appln./628/2024 FIXED	MD. DEYARUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
31	Bail Appln./657/2024 FIXED	GULZAR @ MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

BAIL HEARING

32	AB/1052/2023 FIXED	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
33	AB/3250/2023 WITH OFFICE NOTE, FIXED	RABIRAM BASUMATARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	MR S RAHMAN (r-2) MS. S PHUKAN (r-2) PP, ASSAM
34	AB/3657/2023 FIXED	SONAM KUMARI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S K DEKA A GAUTAM MR. C TALUKDAR	PP, ASSAM
35	AB/3993/2023 FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
36	AB/4202/2023 FIXED	NUR ISLAM SHEIKH Versus THE STATE OF ASSAM	MS. R CHOUDHURY MRS. S ROY	PP, ASSAM
37	AB/365/2024 FIXED	AINUL HAQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	AB/520/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
39	AB/566/2024 FIXED	SABED ALI Versus THE STATE OF ASSAM	MR. D GOSWAMI MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM

ORDERS

40	I.A.(CrI.)/1242/2023 B/O in CrI.Rev.P./473/2023 WITH CrI.Rev.P./473/2023	ASARUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MS. G BORAH	PP, ASSAM
		ASARUDDIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
41	CrI.Pet./1274/2023 WITH LCR 1 FILE, B/O WITH I.A.(CrI.)/1185/2023 in CrI.Pet./1274/2023	LITAN DAS Versus THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA SAYANTAN TALAPATRA N CHAUDHURY	PP, ASSAM (R2)
		LITAN DAS Versus THANMAL CHHAJER AND ANR	SAYANTAN TALAPATRA	PP, ASSAM (R2)
42	CrI.Pet./1397/2023 B/O	RAJDIP BHUYAN Versus DIMBESWAR BHARALI AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM

43	Crl.Pet./15/2024 WITH LCR 3 FILES, FIXED	NOOR ZAMAN Versus THE STATE OF ASSAM AND ANR	MR M ISLAM MS I PATAR	PP, ASSAM
44	Crl.Pet./28/2024 FIXED	DIPANKAR DUTTA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM
45	Crl.Pet./117/2024 FIXED	ABDUL AZIM LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
46	Crl.Pet./147/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	IKBAL BAHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
47	Crl.Pet./242/2024 FIXED	MAYNAL ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
HEARING				
48	MFA/110/2021 PART-HEARD, WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
49	Crl.A./69/2012 WITH LCR 5 FILES, P.B.-1, FIXED	MD. RATUL ALI Versus STATE OF ASSAM	MR.P J PHUKAN MR.M C DEKA MR.H BARUAH	PP, ASSAM
50	Crl.Rev.P./436/2019 WITH LCR 5 FILES, B/O	INDRAJIT CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MS. N BORAH PP, ASSAM
51	Crl.A./159/2022 <u>1 Y 10 M 6 D</u> :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
52	I.A.(Crl.)/675/2022 WITH LCR 5 FILES, FIXED in CrI.A./14/2022 WITH Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
	WITH Crl.A./14/2022	MONI BASUMATARY Versus THE STATE OF ASSAM .	MR. R BARUAH MR. A SARMAH	PP, ASSAM
53	Crl.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
	WITH I.A.(Crl.)/38/2022 in CrI.A./16/2022	BENJAMIN BASUMATARY @ BINJAMIN BASUMATARY Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
54	Crl.Pet./1260/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD HUSSAIN ALI AND 2 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
55	Crl.A./234/2023 <u>1 Y 11 M 26 D</u> :WITH LCR 4 FILES, FIXED	RATAN MEDHI Versus THE STATE OF ASSAM AND ANR .	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
56	Crl.Rev.P./306/2023 FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY

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27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./235/2020 PART-HEARD, WITH LCR 1 FILE, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus HABIJA KHATUN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P DUTTA (R-1,2,3) MR. A BORUA (R-2,2) MR T GOGOI (R-1) MR B S DEKA (R-2,3) MS P SARMA (R-2,3)

LEAVE NOTE OF ADVOCATES FOR 14/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
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16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/780/2022 PART-HEARD, FIXED	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
2	WITH WP(C)/5398/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
3	WITH WP(C)/7336/2021	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
4	WITH WP(C)/5358/2022	GNRC LIMITED Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MS. S. TODI	SC, GST
5	WP(C)/4297/2023 PART-HEARD, FIXED	SUBHASHIS CHAKRABARTY Versus THE UNION OF INDIA AND 3 ORS	MR. N N B CHOUDHURY MR. M DEWAN	MR. K GOGOI DY.S.G.I.
6	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

7	WP(C)/8024/2022 FIXED	DIVYANA A LAHAN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K GOSWAMI R SARMAH MR H K NATH MR J BORAH	GA, ASSAM MR R DHAR, GA, ASSAM MR. I KALITA (r-8) MR. K P PATHAK (r-8) MR. D GOGOI (r-8) SC, WPT AND BC
8	WP(C)/5597/2023 FIXED	JANAKI KOACH @ JONAKI KOACH AND ANR Versus THE STATE OF ASSAM AND 3 ORS BAIL HEARING	MR. I CHOUDHURY P. MEDHI	GA, ASSAM SC, REVENUE
9	AB/4337/2023 FIXED	KALIDAS KAMAN Versus THE STATE OF ASSAM ORDERS	MR. B GOGOI MR M BHUYAN	PP, ASSAM
10	Cont.Cas(C)/208/2023 FIXED	SATYA DAIMARI @ SATYA RAM AND 25 ORS Versus PALLAV GOPAL JHA, IAS HEARING	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	MR. N GOSWAMI
11	WP(C)/5868/2012 FIXED, WITH WP(C)/1354/2014 (D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General, Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE ASSTT.S.G.I.
12	WP(C)/6231/2013 FIXED	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
13	WITH WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
14	WP(C)/7261/2013 FIXED, WITH LCR	PAKHINDRA DEKA Versus ASSAM BORAD OF REVENUE and 3 ORS	MRG P BHOWMIK MR. S K GOSWAMI MR.S S ROY MR.R HAZARIKA MR. R SHARMA	GA, ASSAM MRS.V L SINGH MR.D M THAKURIA MR.S SAIKIA SC, REVENUE
15	WP(C)/2456/2014 FIXED	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
	WITH MC/1331/2015 in WP(C)/2456/2014	SMTI RANU BORAH Versus JITENDRANATH BORAH and 5 ORS.	MR.R SARMA MS.R KALITA MS.S DAS	GA, ASSAM MR.D BARUAH MS.P HANDIQUE
16	WP(C)/2799/2014	NORTH EASTERN ENGINEERING AND ASSOCIATES Versus THE UNION OF INDIA and 4 ORS	MR. P K GOSWAMI MR. B P BORAH MR. B TAID	MR. D K SAIKIA (R2, R3) C.G.C. MR. J M A CHOUDHURY MR. P GOSWAMI (R2, R5) MR A KAKOTI (R2, R5) MS. K KHAN (R4) MS. A DAS (R4) MS. P CHAKRABORTY (R4) MR. S BORAH (R2, R5)

WITH
[I.A.\(Civil\)/1695/2020](#)
in WP(C)/2799/2014

NORTH EASTERN ENGINEERING AND
ASSOCIATES

MR. P K GOSWAMI
MR. B P BORAH

Versus

THE UNION OF INDIA AND 4 ORS.

BIDYASING HANSE and 61 ORS

Versus

THE STATE OF ASSAM AND 7 ORS

MR.G C PHUKAN
MR.S K SINGH
MR.G UDDIN
MS.P BARMAN

MR.B D DAS
GA, ASSAM(R1,3)
MR.H K SARMA
MS. N BORDOLOI, SC,
REVENUE DEPTT.
SC, APGC(R5,6,7)
SC, K A A C(R2,4)

17 [WP\(C\)/5131/2015](#)
FIXED, WITH AFFIDAVIT

18 [WP\(C\)/7788/2015](#)
FIXED

GROB TEA COMPANY and ANR.

Versus

THE STATE OF ASSAM AND 3 ORS

MR.R HAZARIKA
MR.N HASAN
MR.J ROY
MR.A HASAN
MR.C CHAKRABORTY
MS.S KAKATI
MR.S BORTHAKUR

GA, ASSAM
MR.P KALITA(R-2)
MRS.A BHATTACHARYAR-
2

WITH
[I.A./830/2016](#)
in WP(C)/7788/2015

GROB TEA COMPANY and ANR.

Versus

THE STATE OF ASSAM AND 3 ORS

MR.R HAZARIKA
MR.N HASAN
MR.J ROY
MR.A HASAN
MS.S KAKATI
MR.S BORTHAKUR
MR.C CHAKRABORTY

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/678/2024	IKRAM HUSSAIN Versus STATE OF ASSAM	MR Z RAHMAN MR S DEKA MS R KOUR	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./4648/2023 WITH CASE RECORD(SCANNED COPY)	JONASING KRO Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
BAIL HEARING				
3	AB/3845/2023 B/O	RIAJ UDDIN Versus THE STATE OF ASSAM	MR S A BARBHUYAN MR. KAUSAR AHMED T A LASKAR	MR. A K TALUKDAR (INFORMANT) MR S ISLAM (INFORMANT) A BEGUM PP, ASSAM
4	AB/4240/2023 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
5	AB/4325/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/437/2024 FIXED	ZIAUL KARIM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU
ADMISSION			
2 WP(C)/2154/2023 FIXED	RANJOY SAHA Versus GOVT OF ASSAM AND 9 ORS	MR. D K BAGCHI MS. M BARMAN	SC, HIGHER EDU MR. B GOSWAMI (R-4) MR. N BARUA (R-4) MR. A K DUTTA(R-9) MR. R PHUKAN (R-7) MR. B PURKAYASTHA(R-9) MR. B ZAMAN (R-9) MR. P KAKATI (R-4) SC, G U
WITH I.A.(Civil)/1754/2023 in WP(C)/2154/2023	DR. RITA RANI DEY Versus RANJOY SAHA AND 9 ORS.	MR. A K DUTTA MR B PURKHYASTHA	SC, HIGHER EDU MR. D K BAGCHI
3 WP(C)/879/2024 FIXED	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.

6	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
HEARING				
7	WP(C)/3770/2021 PART-HEARD, FIXED	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)
8	WITH WP(C)/5610/2022	JYOTISHMOY BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
9	WITH WP(C)/1162/2023	DR. BHASKAR JYOTI SARMAH AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI	SC, HIGHER EDU SC, AG

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL, MFA MATTERS AND CIVIL BENCH-III MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 MACApp./206/2010 FIXED	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
2 MC/995/2014 in MACApp. SL. NO. 220727, FIXED	SMTI LALITA DEVI AGARWAL and 5 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA MR.C SHARMA
3 MACApp./289/2018 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus KABITA THAPA AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MS P HAJURI MR. M KASHYAP	MR. B K DAS MR D MONDAL MR. J KALITA (R1) MR. P SARMA(R3) MS. P DAS
4 MACApp./549/2019 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF DULU SADAGAR HIS LEGAL HEIR MISS DABASHREE SADAGAR and ANR,	MS. N MODI MR.S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. S Ali, P B Hazarika
5 MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
6 I.A.(Civil)/830/2019 FIXED in MACApp./2128/2019 WITH MACApp./2128/2019 (Filing Number)	M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	MR. B K JAIN (r-4) MR D MONDAL (r-1-3)
7 I.A.(Civil)/3208/2019 FIXED in MACApp./11918/2019 WITH MACApp./11918/2019 (Filing Number)	MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS. MD. AZAD ALI AND ANR Versus SRI PINKU SAIKIA AND 2 ORS	MR. D DAS MR. B J TALUKDAR	MR. R C PAUL (R3)

8	MACApp./235/2021 FIXED	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)
HEARING				
9	MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
10	MACApp./126/2014 WITH LCR, FIXED	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
11	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
12	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1471/2014 in MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR.D K NATH MS.B SHARMA MS.Y DEKA	
13	WP(C)/1220/2015	SARAT KUMAR BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. D C BORAH MR.D BARMAN MR.K LAHKAR MS.B M LAHKAR	SC, P H E(R1-2)
14	WP(C)/5070/2015	DEWAN BASFOR Versus THE STATE OF ASSAM AND 10 ORS	MR.N K KALITA MR.R TALUKDAR	MR.N D BHUYAN(R-6,10&11) MR.J I BORBHUIYA MS.A VERMA MS.S BHATTACHARYYA(R-6,10&11) SC, FINANCE SC, P H E
15	MACApp./391/2017 WITH LCR, FIXED	MD MUSHADDIK ALI Versus THE NEW INDIA ASSURANCE COMPANY LIMITED and 8 ORS	MS.A MESEN MR.T ISLAM MR. E AHMED MS.R RABHA	MR. K K BHATTA MR. J JOHN MS. J TALUKDAR MR. S S RAHMAN, R 2, 5 TO 8

16	MACApp./545/2017 WITH LCR	SMT BINITA BORA Versus NATIONAL INSURANCE COMPANY LTD and 3 ORS	MS.B TALUKDAR MR.J ALI MR.M P SARMA MS.B M CHETRI	MS. R D MOZUMDAR MR. A TALUKDAR (R4) MR. K K BHATTA (R4) MS. J TALUKDAR (R4)
	WITH			
17	MACApp./177/2015	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINITA BORA and 3 ORS	MS.R D MOZUMDAR MS.B BORAH	MR.K K BHATTA MR.S SHARMA(R-1) MR. R SENSUA (R2) MR. A MAHANTA (R2) MR.M P SARMA(R-1) MS.B M CHETRI(R-1)
18	MACApp./669/2017 WITH LCR, FIXED	SMT RANU RAJBONGSHI and 2 ORS Versus THE DIVISIONAL MANAGER THE UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. D PEGU MR. J KALITA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
19	MACApp./153/2020 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MR. Y S MANNAN (r-1) MRS. K K CHOUDHURY (r- 2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	
20	MFA/74/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS R D MAZUMDAR MS S CHANGKAKOTI MS P BARMAN
	WITH I.A.(Civil)/691/2021 in MFA/74/2021	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR	

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LEAVE NOTE OF ADVOCATES FOR 14/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
15)	MR. O P BHATI	11-03-2024	To	07-04-2024
16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024

27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,14th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./749/2024	SUMITRA TIRKY @ SUMITRA MURA Versus THE STATE OF ASSAM	MRS. S KHATANIAR	PP, ASSAM
2 Bail Appln./751/2024	AJMAL HUSSAIN Versus THE S TATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION			
3 Crl.Rev.P./95/2024	DR. RUBUL AHMED Versus THE STATE OF ASSAM AND ANR	MRS K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
4 Crl.Pet./278/2024	MOSFIKA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
5 Crl.Pet./279/2024	MD. SIDDIK ALI Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
6 Crl.Pet./280/2024	MERAJUL HAQUE @ ALI Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
7 Crl.Pet./281/2024	NABAJYOTI TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
8 Crl.Pet./282/2024	RATNESWAR SWARGIYARY Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA MR. P DEKA	PP, ASSAM
9 AB/668/2024	ABDUL KHALEK @ KHALEK ALI AND ANR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
10 AB/670/2024	NUR MOHAMMAD @ NUR MAHAMMAD Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MD S A MONDAL	PP, ASSAM
11 AB/674/2024	RAHUL HARICHANDRA PAWAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM

12	AB/676/2024	BIREN BEY @ RENSING BEY AND ANR. Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
13	AB/680/2024	SANJAY SAH AND ANR Versus THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH	PP, ASSAM
14	AB/681/2024	MD. HASMAT ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
15	AB/682/2024	SAGAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
16	Crl.Rev.P./272/2023 FIXED	NABAJIT DAS Versus STATE OF ASSAM AND ANR	MR D K BORDOLOI	MS. T KHRO (R-2) MR. T ISLAM R-2) MR A TEWARI R-2) PP, ASSAM
17	Crl.Pet./213/2024 FIXED	M/S MADINA BASANALAYA Versus THE STATE OF ASSAM	MR. A M BORA MR. P SENGUPTA MR. V A CHOWDHURY	PP, ASSAM
WITH				
18	Crl.Pet./245/2024	M/S SWARNALI TRADERS Versus THE STATE OF ASSAM	MR. A M BORA MR. P SENGUPTA	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./575/2024 FIXED	TAHAZZAL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
20	Bail Appln./598/2024 FIXED	PABITRA DEKA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. B BISHAYA C. DEKA	PP, ASSAM
21	Bail Appln./649/2024 FIXED	MAKBUL HUSSAIN AND 5 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
22	AB/3640/2023 FIXED	IMRUL HOQUE Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI MR R U LASKAR	PP, ASSAM
23	AB/3914/2023 FIXED	TAFIKUR RAHMAN Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
24	AB/4294/2023 FIXED	GOBIND BORA Versus THE STATE OF ASSAM	MR. K R BORA MR D CHUTIA R GOGOI	PP, ASSAM
25	AB/98/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABU BAKKAR SIDDIQUE @ MD. DILDAR @ MD. ABUBAKKAR Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN	PP, ASSAM
26	AB/112/2024 FIXED	AJMAL ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
27	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
28	AB/194/2024 FIXED	HATIM ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI MS. S NEWAR	MS. S T HOQUE PP, ASSAM

29	AB/237/2024 FIXED	KABIR HUSSAIN Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
30	AB/257/2024 FIXED	ARATI DAS AND 7 ORS Versus THE STATE OF ASSAM	MR. P TELI	PP, ASSAM
31	AB/312/2024 FIXED	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
32	AB/314/2024 FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
33	AB/400/2024 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MR. U K GOSWAMI	PP, ASSAM
34	AB/435/2024 FIXED	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA PP, ASSAM
ORDERS				
35	Crl.Rev.P./531/2022 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus MUKUT SAIKIA @ SHYAM	MR M HALOI	
36	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
37	I.A.(Crl.)/1203/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, FIXED in Crl.A./109/2020 WITH Crl.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
38	I.A.(Crl.)/1241/2023 FIXED in Crl.A./191/2023 WITH Crl.A./191/2023	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
38	I.A.(Crl.)/1241/2023 FIXED in Crl.A./191/2023 WITH Crl.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
39	CRL.A(j)/16/2024 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/120/2024 in CRL.A(j)/16/2024	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
39	CRL.A(j)/16/2024 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/120/2024 in CRL.A(j)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
40	Crl.Pet./95/2024 FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
40	Crl.Pet./95/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE MS S ABDULLAH	PP, ASSAM
HEARING				
41	Crl.A./207/2010 WITH LCR 7 FILES, P.B.-1, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
42	Crl.Pet./52/2021 WITH LCR 2 FILES(SCANNED COPY) B/O WITH I.A.(Crl.)/46/2024 in Crl.Pet./52/2021	SMT. MOMENA BEWA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	MR. A SHARMA (R2) PP, ASSAM
42	Crl.Pet./52/2021 WITH LCR 2 FILES(SCANNED COPY) B/O WITH I.A.(Crl.)/46/2024 in Crl.Pet./52/2021	MAYNUL HOQUE, Versus THE STATE OF ASSAM AND ANR	MR P C DEY	PP, ASSAM

43	Crl.Rev.P./273/2022 WITH LCR 2 FILES(SCANNED COPY), B/O	MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
44	Crl.A./55/2023 <u>1 Y 2 M 14 D</u> :WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/126/2023 in Crl.A./55/2023	MD. ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N N JHA MS M SAHOO	PP, ASSAM
45	Crl.Rev.P./7/2024 FIXED	ILIAS ALI @ ILIAS UDDIN Versus THE STATE OF ASSAM AND 2 ORS. ROUNAK ALI HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. N N JHA MS M SAHOO MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM MR W R MEDHI (R-2) PP, ASSAM

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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR D K MISHRA	13-03-2024	To	14-03-2024
14)	MR B PRASAD	13-03-2024	To	14-03-2024
15)	MR. O P BHATI	11-03-2024	To	07-04-2024
16)	MR. R P KAKOTI SR. ADV.	12-03-2024	To	16-03-2024
17)	MR. U K BORTHAKUR	12-03-2024	To	14-03-2024
18)	MR. A SARMA	11-03-2024	To	15-03-2024
19)	S BORGHAIN	13-03-2024	To	17-03-2024
20)	MR M Z AHMED	13-03-2024	To	15-03-2024
21)	MS. B DUTTA	13-03-2024	To	15-03-2024
22)	MR. A M DUTTA	13-03-2024	To	15-03-2024
23)	MR. N SHARMA	15-03-2024	To	19-03-2024
24)	MR. A K PURKAYASTHA	14-03-2024	To	15-03-2024
25)	MR. S SHARMA	14-03-2024	To	15-03-2024
26)	MR. C CHOWDHURY	15-03-2024	To	15-03-2024
27)	MR R GOENKA	12-03-2024	To	15-03-2024
28)	MR A GOENKA	12-03-2024	To	15-03-2024
29)	MR. V RAJKHOWA	12-03-2024	To	14-03-2024